GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION **RAJYA SABHA UNSTARRED QUESTION NO-1467** ANSWERED ON- 12/03/2025

New Draft Regulations of UGC

1467 Shri Ritabrata Banerjee:

Will the Minister of *Education* be pleased to state:

(a) whether it is a fact that the State Governments were not consulted before framing

of the new Draft Regulations of UGC; and

(b) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) & (b): The University Grants Commission (UGC) has placed the draft UGC (Minimum Qualifications for Appointment and Promotion of Teachers and Academic Staff in Universities and Colleges and measures for the Maintenance of Standards in Higher Education) Regulations 2025 in the public domain on 6th January, 2025 for feedback, suggestions and wider consultations and the last date to receive feedback/ suggestions from stakeholders was 28th February, 2025. UGC has received more than 15,000 suggestions, so far. These feedbacks will be considered appropriately by UGC before finalizing the above said Regulations.
